

Laid statements of Standing Committee on Petroleum and Natural Gas

SHRI SUNIL DATTATREY TATKARE (RAIGAD): Sir, I rise to lay the following Statements (Hindi and English versions) of the Standing Committee on Petroleum and Natural Gas:-

(1) Action Taken Statement on the recommendations contained in Chapter I and final replies to the Observations/Recommendations contained Chapter V of the 3rd Report (18th Lok Sabha) of the Standing Committee on Petroleum and Natural Gas (2024-25) pertaining to Action Taken by the Government on the recommendations contained in the 1st Report (18th Lok Sabha) of the Committee on Demands for Grants (2024-25) of the Ministry of Petroleum and Natural Gas.

(2) Action Taken Statement on the recommendations contained in Chapter I of the 4th Report (18th Lok Sabha) of the Standing Committee on Petroleum and Natural Gas (2024-25) pertaining to Action Taken by the Government on the recommendations contained in the 24th Report (17th Lok Sabha) of the Committee on the subject Litigations Involving Oil PSUs.

(3) Action Taken Statement on the recommendations contained in Chapter I of the 5th Report (18th Lok Sabha) of the Standing Committee on Petroleum and Natural Gas (2024-25) pertaining to Action Taken by the Government on the recommendations contained in the 23rd Report (17th Lok Sabha) of the Committee on the subject Review of Policy on Import of Crude Oil.

12.07 hrs